

O.A. No. 328 of 2010

Order dated: 19.08.2010

CORAM:

Hon'ble Shri C.R.Mohapatra, Member (A)

Heard Mr. D.K.Mohanty, Ld. Counsel for the applicant and Mr. S.Mishra, Ld. Additional Standing Counsel appearing for the Respondents.

2. Ld. Counsel for the Respondents submits that in compliance of the orders of this Tribunal, the transfer and posting order of the applicant has already been cancelled and he has been posted in Puri Head Office.

3. In view of the above, there remains nothing to be adjudicated and the O.A. has been become infructuous.

4. Accordingly, the O.A. is disposed of.


MEMBER (A)